

Statement II

(Amount in Rs. crores)

S No. §	Name of the Country	1977-78	1978-79	1979-80
1.	Bangladesh	Nil	Nil	29.30
2.	Srilanka	10.00	..	10.00
3.	Afghanistan	6.25*	0.73	0.72
4.	Bhutan	27.45	44.45	29.66
5.	Mauritius	10.25	0.25	0.25
6.	Tanzania	N.A.	2.20	0.65
7.	Vietnam	12.50* 10.00	41.25*	..
8.	Zambia	10.00
9.	Nepal	8.25	8.39	14.60
10.	Senegal	N.A.	N.A.	0.01

*These are commodity loans—repayable in Kind, approximate value of the supplies has been indicated.

Gold Mineralisation in Hutti-Muski Schist Belt in Karnataka

602. SHRI S. B. SIDNAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether recent survey of the Geological Survey of India have revealed gold mineralisation in the extension areas of Hutti-Muski Schist belt in Karnataka; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Boreholes have been drilled to explore the strike continuity of the known lodes like Grey's Shaft lode, Strike Reef, Strike foot wall lodes, Oakley Reef and Village Reef. Exploration work has proved the extensions of the known lodes over strike length of 600 to 700 metres. Drilling in the above lodes has indicated gold values

ranging from 1 gramme to 9 grammes per tonne. Further work is continuing.

Survey for Exploration of Essential Minerals

603. SHRI MANMOHAN TUDU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Geological Survey of India has launched a programme for exploration of essential minerals;

(b) if so, whether they have found any mineral in Orissa; and

(c) the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Geological Survey of India is actively engaged in the exploration of minerals essentially required for various industries.

(b) and (c). As a result of the work carried out by the Geological Survey of India and other exploration agencies including those of the State Government, substantial reserves of a large number of minerals have been estimated in different parts of Orissa. The reserves of minerals and grades thus estimated in Orissa in terms of million tonnes include among others 856.52 of Limestone and 689.64 of Dolomite all grades; 2747 of Iron ore mostly with 55 to 53 percent Iron, 6.49 of Vanadiferous magnetite with 0.21 to 2.41 percent Vanadium pentoxide, 30.987 of manganese ore with 25 to plus 46 percent manganese 86.41 of Chromite of metallurgical and other grades, 1.66 of Copper ore with 1.59 per cent Copper, 4.46 of Lead ore with 5.20 percent Lead and 0.34 per cent Copper, 1255 of Bauxite with 43 to 49 percent Alumina and less than 5 percent Silica. 137.95 of Nickel ore with 0.97 to 1.09 percent Nickel, 59.65 of China Clay, 45.60 of Fire Clay, and 5925 of Coal. Occurrences of Graphite have also been located in some districts.

Requirement and Allotment of Foodgrains, Sugar, Kerosene Oil etc. to States

604. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the monthly quota and allotment of foodgrains, sugar, kerosene oil, cement, soft coke, edible oils to the States for the last thirteen months; month-wise and State-wise; and

(b) what is their requirement and how much supplied to the States; State-wise, month-wise and item-wise details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY):

(a) & (b). Statements showing monthly quota allotment, requirement and quantity supplied in respect of foodgrains, sugar, kerosene, cement, soft coke and edible oils to the States for

the last 13 months month-wise and State-wise are laid on the Table of the House. (Placed in Library. See No. LT-1852/81).

उचित दर दुकानों पर खाद्य तेलों के गोल माल के मामले

605. श्री फुल चन्द्र वर्मा : क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजधानी तथा अन्य राज्यों में उचित दर दुकानों पर खाद्य तेल आदि में गोलमाल के कुछ मामले सरकार के ध्यान में आए हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) सरकार द्वारा उचित दर दुकानों पर समय पर खाद्य वस्तुएं उपलब्ध कराने के लिये क्या कदम उठाए गये हैं ?

नागरिक पूर्ति मंत्रालय में उप-मंत्री (श्री ब्रजमोहन महन्ती) (क) से (ग): राजधानी तथा राज्यों में उचित दर की दुकानों पर खाद्य तेलों में गोलमाल का कोई मामला सरकार के ध्यान में नहीं आया है। आवश्यक वस्तुओं के वितरण की जिम्मेदारी राज्य सरकारों और केन्द्र शासित क्षेत्र प्रशासनों की है और उनसे यह सुनिश्चित करने की उम्मीद की जाती है कि सभी वस्तुएं उपभोक्ताओं को पहुंचें। विभिन्न राज्यों/केन्द्र शासित क्षेत्रों को खाद्यान्नों का आवंटन केन्द्रीय पूल में खाद्यान्नों की कुल उपलब्धता तथा राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों से प्राप्त मांगों को ध्यान में रखते हुए हर मास के आधार पर किया जाता है।